## HIGH COURT OF CHHATTISGARH, BILASPUR ENDORSEMENT

Endt. No. 7834 / III-6-5/16 (JJC-59)

Bilaspur, dated 25 April, 2025

Copy of Notification No. F 11-3/2013/WCD/50 dated 24.04.2025 of the Deputy Secretary, Government of Chhattisgarh, Department of Women and Child Development is forwarded to:-

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of Her Ladyship.
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh. Bilaspur for kind information of His Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) All Registrar, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Govt. of Chhattisgarh, Department & Legislative Affairs Department, Mahanadi Bhawan (Capital Comlex), Mantralaya, Nawa Raipur for information.

By IFLUM

- (20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (21) The Principal District & Sessions Judges, Baikunthpur, Jashpur, Surajpur, Janjgir-Champa, Korba, Kawardha (Kabirdham), Rajnandgaon, Raipur, Jagdalpur, Dantewada for information and necessary action.
- (22) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Copying/ Confidential/ Checker/ Works), High Court of Chhattisgarh, Bilaspur for information.
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (27) (i) Smt. Prerna Ahire, Il Civil Judge Senior Division, Baikunthpur,
  - (ii) Shri Kranti Kumar Singh, II Civil Judge Senior Division, Jashpur,
  - (iii) Ku. Payal Topno, II Civil Judge Senior Division, Surajpur,
  - (iv) Ku. Aarti Thakur, Additional Judge to I Civil Judge Senior Division, Janjgir at Navagarh,
  - (v) Ku. Dolly Dhruw, Il Civil Judge Senior Division, Korba,
  - (vi) Ku. Kiran Panna, III Civil Judge Senior Division, Kawardha,
  - (vii) Smt. Harshi Aggarwal, II Additional Judge to I Civil Judge Jr. Div., Rajnandgaon,
  - (viii) Ku. Manisha Thakur, XIX Civil Judge Junior Division, Raipur,
  - (ix) Smt. Aditi Thakur Shroff, III Civil Judge Senior Division, Jagdalpur,
  - (x) Shri Harshwardhan Jaiswal, II Civil Judge Junior Division, Dantewada for information & compliance.
- (28) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (30) All Deputy Regisgrars, High Court of Chhattisgarh, Bilaspur for information.
- (31) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

(K. VINOD KUJUR) REGISTRAR GENERAL

## Government of Chhattisgarh Women and Child DevlopmentDepatment Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar

// Notification //

NawaRaipur, Atal Nagar, Dated: 24.04.2025

No. F11-3/2013/WCD/50:In exercise of the powers conferred by sub-sections (1) and (2) of section 4 of the Juvenile Justice (Care and Protection of Children) Act. 2015 (C. 2 of 2016), the State Government hereby, as per the table given below: Notifying the Judicial Magistrate of the first class mentioned in column (04) as the Chairman of the Juvenile Justice Board, reconstitutes the Juvenile Justice Board by including as the Principal Magistrate for the area mentioned in column (03), namely::-

## TABLE

| S.No. | Name of the<br>Juvenile Justice<br>Board | Area/Revenue<br>Dist. | Name of the Chairman (Principal<br>Magistrate) of the Juvenile Justice Board                          |
|-------|--|-----------------------|---|
| (1)   | (2)                                      | (3)                   | (4)   |
| 1.    | Baikunthpur                              | Koria                 | Smt. Prema Ahire, II Civil Judge Senior<br>Division, Baikunthpur & JMFC                               |
| 2     | Jashpur                                  | Jashpur               | Shri Kranti Kumar Singh, H. Civil Judge<br>Senior Division, Jashpur &JMFC                             |
| 3     | Surajpur                                 | Surajpur              | Ku. Payal Topno, II Civil Judge Senior<br>Division, Surajpur & JMFC                                   |
| 4     | Janjgir-Champa                           | Janjgir-<br>Champa    | Ku. Aarti Thakur, Additional Judge to I Civil<br>Judge Senior Division, Janjgir at Nawagarh<br>& JMFC |
| 5 .   | Korba                                    | Korba                 | Ku, Dolly Dhruw, II Civil Judge Senior<br>Division, Korba & JMFC                                      |
| 6     | Kawardha                                 | Kabirdham             | Ku, Kiran Panna, III Civil Judge Senior<br>Division, Kawardha & JMFC                                  |
| 7     | Rajnandgaon                              | Rajnandgaon           | Smt. Harshi Aggrwal, HAdditional Judge to I<br>CJ Jr. Div.Rajnandgaon & JMFC                          |
| 8     | Raipur                                   | Raipur                | Ku. Manisha Thakur, XIX Civil Judge Junior<br>Division, Raipur & JMFC                                 |
| 0     | Jagdalpur                                | Batsar                | Smt Aditi Thakur Shroff, III Civil Judge<br>Senior Division, Batsar&JMFC                              |
| 10    | Dantewada                                | Dantewada             | Shri Harshwardhan Jaiswal, II Civil Judge   |
| 11    | Bijapur                                  | Bijapur               | Junior Division, Dantewada & JMFC   |

By order and in the name of the Governor of Chhattisgarh

(Dr. Remika shrivastav)

Deputy secretary Govt. of Chhattisgarh

Department Of Women and Child Development

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Endos.No.F11-3/2013/WCD/50: Nawa Raipur, Atal Nagar, Dated2y.04.2025 Copy forwarded to:

- 1. Special Assistant, Honorable Minister, Department of Women & Child Development Government of Chhattisgarh, Raipur for information.
- 2. Registrar General Honorable High Court Chhattisgarh Bilaspur in reference to the endorsed letter no.7584/III-6-5/16(JJC-59), Bilaspur, Dated 22April2025.

3. Principal Secretary Govt. of Chhattisgarh, Home Department. Raipur.

4. Principal Secretary Govt. of Chhattisgarh. Law and Legislative Affairs Department, Raipur.

5. Secretary Govt. of Chhattisgarh, General Administration Department Raipur.

- 6. Honourable District & Session Judge District Koria, Jashpur, Surajpur, Janjgir-Champa, Korba, Kabirdham, Rajnandgaon, Raipur, Batsar, &Bijapurof Chhattisgarh. Dantewada
- 7. Director General of Police, Police Headquarter, Raipur.
- 8. Divisional Commissioner-Bastar, Durg, Surguja, Bilaspur& Raipur Chhattisgarh.
- Directorate of Women and Child Development, 9. Director. Chhattisgarh Raipur.
- 10. Collector, District Koria, Jashpur, Surajpur, Janjgir-Champa, Korba, Kabirdham, Rajnandgaon, Raipur, Batsar, Dantewada & Bijapurof Chhattisgarh.
- 11.Chairman/Member (All) Shri/Smt./Ku. ..... of Juvenile Justice Board/Child welfare Committee.
- 12. Dist. Programm officer/District Women and Child Development officer/District Child Protection Officer, Department of Women and Child Development, District Koria, Jashpur, Surajpur, Janjgir-Champa, Korba, Kabirdham, Rajnandgaon, Raipur, Batsar, Dantewada&Bijapurof Chhattisgarh.

13. Superintendent Observation Home/ Place of Safety/Special Home

14. Controller Government Press, Nawa Raipur Atal Nagar for Publication in the Next Gazette.

Govt. of Chhattisgarh

Department Of Women and Child Development